

In the National Company Law Tribunal, Jaipur

Appeal No. 633(ND)/2018
TA No. 1/2018

SECTION OF THE COMPANIES ACT, 2013: 252

In the matter of:

M/s Congent Training Research Development Consultants Pvt. Ltd.

..... **Applicant/Petitioners**

VS.

ROC, Jaipur

..... **Respondent**

Order delivered on 23.8.2018


Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : Divanshu Mittal, CS

For Respondent(s) : Dr. Amol Shinde
Dy. ROC-cum-OL

ORDER

Heard. Order reserved.


(R. Varadharajan)
Member (Judicial)